HIGH COURT OF KARNATAKA, BENGALURU, DATED: 28TH APRIL, 2018.

NOTIFICATION

The following transfer and postings of Officers of Judicial Department in the cadre of Senior Civil Judges, are ordered in the interest of public service, to take effect from the forenoon of 28th May 2018:-

S1. No.	Name of the Officer	Present Place	Place to which posted
1	2	3	4
1	Sri. Jaishankar	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Bengaluru City. (ON REPATRIATION)	Registrar, City Civil Court, Bengaluru. (Vice Sri. K.M.Radha- krishna – transferred)
2	Sri. N.Sunil Kumar Singh	Prl. Senior Civil Judge and CJM, Haveri. (ON REQUEST)	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD,
			Member Secretary, District Legal Services Authority, Bengaluru City. (Vice Sri. Jaishankar-transferred)
3	Smt. Pushpavathi V.	Senior Civil Judge and JMFC, Mudhol. (ON REQUEST)	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Head of Legal Cell, Finance and Labour Dept., M.S.Building, Bengaluru. (Vice Sri.B.Siddaraju – transferred)
4	Smt. G.S.Praseela Kumari	Prl. Senior Civil Judge and JMFC., Srirangapatna.	Prl. Senior Civil Judge and CJM., Kalaburagi. (Vice Sri.Shekhu Lachhu Chavhan – transferred)

1	2	3	4
5	Sri. Venkatesh	Deputy Registrar, Karnataka Lokayuktha, Bengaluru. (ON REPATRIATION)	XIII Addl. Chief Metropolitan Magistrate Bengaluru City. (Vice Smt.C.G. Vishalakshi – transferred)
6	Sri.Vithal Vishnupant Joshi	Registrar, Debts Recovery Tribunal. Bengaluru. (ON REPATRIATION)	Senior Civil Judge and JMFC., Yellapur, Uttara Kannada District. (Vice Sri.Sreepada N. – transferred)
7	Sri.Annugouda Veeragouda Patil	XLII Addl. Chief Metropolitan Magistrate, Bengaluru City.	Prl. Senior Civil Judge and CJM., Haveri (Vice Sri.N.Sunil Kumar Singh – transferred)
8	Smt.Veena Mallanaik Naikar	Prl. Senior Civil Judge and JMFC., Jamkhandi.	I Addl. Senior Civil Judge, Ballari. (Vice Sri. Mahamed Imthiyaz Ahmed – transferred)
9	Sri.Shekhu Lachhu Chavhan	Prl. Senior Civil Judge and CJM., Kalaburagi.	II Addl. Senior Civil Judge, Belagavi. (Vice Smt. Prathibha Bandurao Kulkarni – transferred)
10	Sri.Chandrashekar U.	Senior Civil Judge and JMFC., Bantwal.	Services are placed at the disposal of the Central Govt., for being appointed as Senior Civil Judge, OOD, Registrar, Debts Recovery Tribunal, Bengaluru (Vice Sri. Vithal Vishnupant Joshi – transferred)
11	Sri.Sreepada N.	Senior Civil Judge and JMFC., Yellapur.	XVI Addl. Judge, Court of Small Causes, Bengaluru City. (Vice Sri. Sudesh Rajaram Paradeshi – transferred)

1	2	3	4
12	Sri.K.M.Radhakrishna	Registrar, City Civil Court Bengaluru.	Senior Civil Judge and CJM, Chamarajanagar. (Vice Smt.Bhavani L.J. – transferred)
13	Sri.Sudesh Rajaram Paradeshi	XVI Addl. Judge, Court of Small Causes, Bengaluru City.	Addl. Senior Civil Judge, Raichur. (Vice Sri. Patil Veeranagouda Somashekhara Gouda – transferred)
14	Sri.Shashikant B.Bhavikatti	Senior Civil Judge, OOD, Head of Legal Cell, P.W.D. & Irrigation Dept., M.S.Building, Bengaluru. (ON REPATRIATION)	Senior Civil Judge and JMFC, Aurad, Bidar District. (Vice Smt. Shainey K.M transferred)
15	Sri.Basavaraj C.K.	Prl. Senior Civil Judge and JMFC., Puttur.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Hassan (Vice Sri. Vijayakumar Rai B. – transferred)
16	Sri.Abdul Rahim Hussain Shaikh	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Bagalkot. (ON REPATRIATION)	XLII Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. Annugouda V. Patil – transferred)
17	Smt.Yermal Kalpana	Senior Civil Judge, OOD, Head of Legal Cell, Primary and Secondary Education Dept., M.S.Building, Bengaluru. (ON REPATRIATION)	Senior Civil Judge and JMFC., Magadi, Ramanagara District. (Vice Sri.K. Mahadeva – due for retirement w.e.f. 31.05.2018)
18	Sri.M.K.Ashok	II Addl. Senior Civil Judge, Mysuru.	II Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. (Vice Sri. M.Ramesha – transferred)

1	2	3	4
19	Sri.S.Sreedhara	II Addl. Senior Civil Judge, Kolar.	Senior Civil Judge and JMFC, Mudhol, Bagalkot District. (Vice Smt. Pushpa- vathi V transferred)
20	Sri. Veeranna Somashekhar	Senior Civil Judge, OOD, Deputy Secretary to Government, (Opinion-1), Law Dept., Vidhana Soudha, Bengaluru. (ON REPATRIATION)	Prl. Senior Civil Judge and JMFC, Srirangapatna, Mandya District. (Vice Sri. G.S.Praseela Kumari – transferred)
21	Sri.M.Ramesha	II Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Chamarajanagar. (Vice Sri. Nandeesha R.P. – transferred)
22	Sri.Prakash Sangappa Helavar	Senior Civil Judge and JMFC., Basavakalyan.	Proposed for appointment as Senior Civil Judge, OOD, Deputy Director, Arbitration Centre-Karnataka (Domestic & International), Bengaluru. (Vice Sri.Santhosh Kumar Shetty N transferred)
23	Smt.C.G.Vishalakshi	XIII Addl. Chief Metroplitan Magistrate, Bengaluru City.	Prl. Senior Civil Judge and CJM, Bagalkot. (Vice Smt. Sujata Sidagouda Patil – transferred)
24	Sri.Santhosh Kumar Shetty N.	Senior Civil Judge, OOD, Deputy Director, Arbitration Centre- Karnataka (Domestic & International), Bengaluru.	II Addl. Senior Civil Judge, Mysuru. (Vice Sri. M.K.Ashok – transferred)

1	2	3	4
25	Sri. Manjunatha	Addl. Senior Civil Judge	Prl. Senior Civil Judge
20	ori. Marjariatria	and JMFC, Puttur.	and JMFC, Puttur, Dakshina Kannada District. (Vice Sri. Basavaraja C.K. – transferred)
26	Smt.Prathibha Bandurao Kulkarni	II Addl. Senior Civil Judge, Belagavi.	Senior Civil Judge and JMFC., Basavakalyan, Bidar District. (Vice Sri. Prakash Sangappa Helavar – transferred)
27	Sri. Patil Veeranagouda Somashekharagouda	Addl. Senior Civil Judge, Raichur.	Addl. Senior Civil Judge and JMFC., Basavana Bagewadi, Vijayapura District. (Newly Created Court Vide G.O. No.LAW 137 LCE 2014, dated 28.03.2016)
28	Smt.Saraswathi Devi	I Addl. Senior Civil Judge, Kalaburagi.	Prl. Senior Civil Judge and JMFC, Jamkhandi Bagalkot District. (Vice Smt. Veena Mallanaik Naikar – transferred)
29	Smt. Vani A. Shetty	Addl. Senior Civil Judge and JMFC, Hassan.	XVII Addl. Judge, Court of Small Causes- cum-Addl.C.M.M., Bengaluru City. (Vacant Court)
30	Sri.Mahamed Imthiyaz Ahmed	I Addl. Senior Civil Judge, Ballari.	Senior Civil Judge and JMFC., Bantwal, Dakshina Kannada District. (Vice Sri. Chandra- shekar U transferred)
31	Sri.Nandeesha R.P.	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Chamarajanagar. (ON REPATRIATION)	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Head of Legal Cell, Primary & Secondary Education Dept., M.S.Building, Bengaluru. (Vice Smt. Yermal Kalpana – transferred)

1	2	3	4
32	Sri.Vijayakumar Rai B.	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Hassan. (ON REPATRIATION)	Services are placed at the disposal of the Government for being appointed as Deputy Registrar, Karnataka Lokayuktha, Bengaluru. (Vice Sri. Venkatesh - transferred)
33	Smt. Shainey K.M.	Senior Civil Judge and JMFC, Aurad. (ON REQUEST)	Senior Civil Judge and JMFC, Kundagol, Dharwad District. (Vice Sri. Girisha. B.K. -transferred)
34	Sri. Girisha B.K.	Senior Civil Judge and JMFC, Kundagol. (ON REQUEST)	II Addl. Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru. (Vice Smt. Latha Devi G.A. – transferred)
35	Sri. Raghavendra D.	Senior Civil Judge and JMFC, Bhatkal. (ON REQUEST)	I Addl. Senior Civil Judge, Kalaburagi. (Vice Smt. Saraswathi Devi – transferred)
36	Smt. Bhavani.L.J.	Senior Civil Judge and CJM, Chamarajanagar. (ON REQUEST)	II Addl. Senior Civil Judge and JMFC., Udupi. (Vice Smt. Noorunnisa – transferred)
37	Smt. Sujata Sidagouda Patil	Prl. Senior Civil Judge and CJM, Bagalkot.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Bagalkot. (Vice Sri. Abdul Rahim Hussain Shaikh – transferred)

1	2	3	4
38	Smt. Noorunnisa	II Addl. Senior Civil Judge and JMFC., Udupi. (ON REQUEST)	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Kodagu- Madikeri. (Vacant Post)
39	Sri. Madhusudhana D.K.	Addl. Senior Civil Judge and JMFC., Chamarajanagar.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Deputy Secretary to Govt., (opinion-1), Law Department, Vidhana Soudha, Bengaluru. (Vice Sri. Veeranna Somashekara – transferred)
40	Smt. Latha Devi G.A.	II Addl. Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	Addl. Senior Civil Judge and JMFC, Puttur, Dakshina Kannada District. (Vice Sri. Manjunatha – transferred)
41	Sri. B.Siddaraju	Senior Civil Judge, OOD, Head of Legal Cell, Finance and Labour Department, M.S.Building, Bengaluru. (ON REPATRIATION)	II Addl. Senior Civil Judge, Kolar. (Vice Sri. S.Sreedhara – transferred)

BY ORDER OF THE HIGH COURT,

Sd/-(ASHOK G. NIJAGANNAVAR) REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

Copy forwarded for information and necessary action to:

- 01. The Prl. City Civil & Sessions Judge, Bengaluru City and the Chief Judge, Court of Small Causes, Bengaluru City, all the Prl. District & Sessions Judges in the State, with a request to make necessary arrangements for relieving of the Officers concerned and to send the proposals for concurrent appointments to the Courts which will become vacant due to above transfers.
- 02. The Officers at Sl.No. 4, 7 to 9, 11 to 13, 18, 19, 22 to 30, 33 to 36 and 40 of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of 28.05.2018.
- 03. The Officers at Sl.No. 2, 3, 10, 15, 21 and 37 to 39 of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary appointment orders from the Government and then proceed to take charge of their new posts on the forenoon of 28.05.2018.
- 04. The Officers at Sl.No. 1, 5, 6, 14, 16, 20 and 41 of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary repatriation orders from the Government and then proceed to take charge of their new posts on the forenoon of 28.05.2018.
- 05. The Officer at Sl.No.17 of the notification with a direction to get herself relieved from the present charge of her post only after receipt of necessary repatriation order from the Government and then proceed to take charge of her new post on the afternoon of 31.05.2018 from Sri.K.Mahadeva, who is due for retirement and Sri. K.Mahadeva is directed to handover the charge of his post to Smt.Yermal Kalpana on the afternoon of 31.05.2018.
- 06. The Officers at Sl.No. 31 and 32 of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary repatriation and appointment orders from the Government and then proceed to take charge of their new posts on the forenoon of 28.05.2018.
- 07. The Courts concerned.
- 08. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
- 09. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
- 10. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
- 11. The Accountant General in Karnataka, Bengaluru.

- 12. The General Secretary, Karnataka State Judicial Officers' Association, JID-703, National Games Housing Complex, Koramangala, Bengaluru-47.
- 13. The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
- 14. The Registrar, Karnataka Lokayuktha, Bengaluru.
- 15. The Registrar General/ Registrar (Vigilance)/Registrar (Judicial)//Registrar (Computers)/ Registrar (Statistics & Review)/Registrar (Recruitment)/Registrar (Admn.)/Registrar (Infrastructure and Maintenance) and Secretary to the Hon'ble Chief Justice.
- 16. The Additional Registrar General, Dharwad and Kalaburagi Benches.
- 17. The Central Project Co-ordinator (Computers) of this office, with a request to web-host the same on the official website of High Court of Karnataka, immediately.
- 18. The A.R.-cum-P.S. to Hon'ble the Chief Justice.
- 19. All the Private Secretaries to the Hon'ble Judges.
- 20. The Director, Karnataka Judicial Academy, Bengaluru.
- 21. The Director, Arbitration Center Karnataka (Domestic & International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
- 22. The Director, Bengaluru Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
- 23. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
- 24. The Member Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
- 25. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCA-II/HCL/LCBS/LCA-I/LCA-III, Branches of this office.
- 26. Spare copies.
